

NATIONAL COMPANY LAW APPELLATE TRIBUNAL, NEW DELHI

Comp. Appeal (AT) (Ins) No. 790 of 2019

IN THE MATTER OF:

Naik Environmental Engineers Pvt. Ltd.

...Appellant

Versus

India Bulls Construction Ltd.

...Respondent

Present:

For Appellant:- None

For Respondent:- Mr. Sumesh Dhawan, Ms. Geetika Sharma and Ms. Vatsala Lak, Advocates.

O R D E R

19.02.2020 Heard learned counsel for the both sides. **Judgement is Reserved.**

Learned counsel appearing for respective parties are directed to file written submissions containing not more than three pages.

**[Justice Venugopal M.]
Member (Judicial)**

**[V.P. Singh]
Member (Technical)**

**[Shreesha Merla]
Member (Technical)**